

Ministry of Environment, Forest and Climate Change is implementing a scheme titled 'Climate Change Action Programme' in 12th Year Plan with an objective to create and strengthen the scientific and analytical capacity for assessment of climate change in the country, putting in place appropriate institutional framework for scientific and policy initiatives and implementation of climate change related actions in the context of sustainable development.

Government has been implementing the National Action Plan on Climate Change (NAPCC) to meet the challenges of climate change. NAPCC outlines eight missions out of which renewable energy, energy efficiency, and sustainable habitat are on mitigation strategies. 27 States and 5 Union Territories have prepared State Action Plan on Climate Change to address the State specific issues.

#### **Environmental damage by mining**

†1141. SHRI HARIVANSH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the current status of forest area in the closed mines of the Coal India Ltd. and the private companies,

(b) the details of the damage caused to environment due to mining and the plan to overcome it; and

(c) the number of the companies against which action has been taken for damaging environment by mining?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) The information is being collected. On its receipt and compilation, the same will be laid on the Table of the House.

#### **Latest audit report on CAMPA**

1142. DR. T. N. SEEMA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that the States are diverting funds for planting trees to meet other expenditure, if so, the details thereof, State-wise, till 2014;

(b) the latest audit report on Compensatory Afforestation Funds Management and Planning Authority (CAMPA) regarding the earmarked funds for compensatory afforestation, management and development of forests; and

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†Original notice of the question was received in Hindi.

(c) the steps taken by Government to ensure that funds under the CAMPA is not diverted in the future and strictly used for the end goal of planting trees?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) In terms of the State CAMPA Guidelines which have been approved by the Hon'ble Supreme Court of India in their Order dated 10th July 2008 in IA No.2143 in Writ Petition (Civil) No.202 of 1995 titled T N Godavarman Thirumalpad *Vs* UOI and Ors., the funds managed by the Ad-hoc CAMPA and released to the CAMPAs constituted in terms of these Guidelines are not to be used exclusively for planting trees, but also for other activities for conservation, protection and development of forests. Following detailed deliberations in the 5th meeting of the National CAMPA Advisory Council, held on 24th November, 2014, detailed instructions have been issued to all concerned on 29th January, 2015 specifying the purposes, and limits, on use of the funds released to the State/UT CAMPAs.

(b) The Report of the Comptroller and Auditor General of India on 'Compensatory Afforestation in India' (21 of 2013) has been tabled in the Parliament on the 6th September, 2013;

(c) As in (a) above.

#### **Noise pollution in metro cities**

1143. SHRI D. P. TRIPATHI:

SHRI B. K. HARIPRASAD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether there is still no major changes in the noise levels in metro cities and if so, the details thereof and the reasons therefor;

(b) the details of the guidelines issued by Government to check noise pollution; and

(c) the mechanism put in place by Government to monitor noise pollution in metro cities including Mumbai effectively?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) National Ambient Noise Monitoring Network (NANMN) was initiated in March 2011 to monitor noise on 24x7 basis in 7 metro cities. The data so generated is analysed by the Central Pollution Control Board (CPCB). As per data provided by CPCB, a fluctuating trend in noise levels in metro cities has been observed.